

## Table

## PAPERS LAID ON THE TABLE

## NOTE OF PUBLICITY IN CONNECTION WITH CHINESE AGGRESSION

The Minister of Information and Broadcasting (Shri B. Gopala Reddi): Sir, I beg to lay on the Table a note on publicity in connection with Chinese aggression. [Placed in Library. See No. LT-573/62].

## ANNUAL REPORT OF HEAVY ELECTRICALS LTD. AND GOVERNMENT REVIEW THEREON

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the Heavy Electricals (India) Limited, Bhopal for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-589/62].

## WOOLLEN TEXTILES (PRODUCTION AND DISTRIBUTION) CONTROL ORDER

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

(i) The Woollen Textiles (Production and Distribution Control) Order, 1962 published in Notification No. S.O. 3425 dated the 13th November, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-590/62].

(ii) Administrative Report of the Tea Board for the year 1960-

61. [Placed in Library. See No. LT-586/62].

## ANNUAL REPORT OF HINDUSTAN ANTIBIOTICS LTD ETC

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): I beg to lay on the Table a copy each of the following papers:

(i) (a) Annual Report of the Hindustan Antibiotics Limited, Pimpri—Poona, for the year 1961-62 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the working of the above Company [Placed in Library. See No. LT-591/62].

(ii) (a) Annual Report of the Indian Drugs and Pharmaceuticals Limited, New Delhi, along with the Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-592/62].

(iii) (a) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1961-62, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-593/62].

(iv) Annual Report of the Trade Marks Registry for the year ending 31st March, 1962, under section 126 of the Trade and Merchandise Marks Act, 1958. [Placed in Library. See No. LT-594/62].

(v) Annual Report of the Khadi and Village Industries Commission for the year 1960-61 under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956. [Placed in Library. See No. LT-595/62].

#### NOTIFICATION UNDER MINES AND MINERALS ACT

**The Deputy-Minister in the Ministry of Mines and Fuel (Shri Hajaravis):** I beg to lay on the Table a copy each of the following Notifications under sub-section (1) of section 18 of the Mines and Minerals (Regulation and Development) Act, 1957 making certain amendments to the Second Schedule to the said Act:—

(i) G.S.R. No 1486 dated the 10th November, 1962.

(ii) G.S.R. No 1487 dated the 10th November, 1962.

[Placed in Library. See No. LT-596/62].

#### NOTIFICATIONS UNDER GOVERNMENT SAVINGS CERTIFICATES ACT

**The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha):** I beg to lay on the Table a copy each of the following Notifications under sub-section (3) of section 12 of the Government Savings Certificates Act, 1959, making certain further amendments to the Post Office Savings Certificates Rules, 1960:—

(i) GSR No. 1225 dated the 7th October, 1961.

(ii) GSR No. 1355 dated the 11th November, 1961.

(iii) GSR No. 102 dated the 27th January, 1962.

[Placed in Library. See No. LT-597/62].

12.04 hrs.

#### MESSAGE FROM RAJYA SABHA

**Secretary:** Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 5) Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 20th November, 1962, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12.05 hrs.

#### ESTIMATES COMMITTEE

##### ELEVENTH REPORT

**Shri Dasappa (Bangalore):** I beg to present the Eleventh Report of the Estimates Committee on the Ministry of Finance (Department of Economic Affairs)—Revision of the form and contents of the Demands for Grants.

#### BUSINESS OF THE HOUSE

**The Minister of Parliamentary Affairs (Shri Satya Narayan Sinha):** With your permission, Sir, I rise to announce that Government business in this House during the week commencing 26th November, 1962, will consist of:

(1) Consideration of any item of business carried over from today's Order Paper.

(2) Consideration and passing of:

The Warehousing Corporation Bill, 1962.

The Workmen's Compensation (Amendment) Bill, 1962.